

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

STARRED QUESTION NO. †*276

ANSWERED ON 04.08.2022

SHARE OF YAMUNA WATER TO RAJASTHAN

†*276 SHRI RAHUL KASWAN SHRI RAMCHARAN BOHRA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Rajasthan is not being provided its share of Yamuna water from Tajewala head even after getting it allotted by Upper Yamuna River Board;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Union Government proposes to give direction to Haryana Government on the issue of providing Yamuna water from Tajewala to Churu and Jhunjhunu districts of Rajasthan and if so, the details thereof;
- (d) whether the Government of Rajasthan has been demanding its share of water since many years and if so, the details thereof; and
- (e) the details of the action taken by the Union Government during the last five years in this regard?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. *276 TO BE ANSWERED IN LOK SABHA ON 04.08.2022 REGARDING “SHARE OF YAMUNA WATER TO RAJASTHAN” ASKED BY SHRI RAHUL KASWAN AND SHRI RAMCHARAN BOHRA, HON’BLE MPs.

(a) & (b) Rajasthan is not getting its allocated share of Yamuna water from Tajewala Barrage in the absence of carrier system to transport Rajasthan’s share.

(c) to (e) Rajasthan submitted the Detailed Project Report (DPR) titled “Transfer of Rajasthan share of Yamuna water at Tajewala Headworks to Churu and Jhunjhunu districts of Rajasthan by underground conveyance system” to Central Water Commission (CWC) in February, 2019 to transfer and utilize its share of 1,917 cusecs of water allocation at Tajewala Head-works during July to October as decided by Upper Yamuna River Board (UYRB). Subsequently, Government of Rajasthan decided to implement the project in phases, whereby the drinking water component is to be taken up as first phase, and the irrigation part to be taken up in the second phase. Accordingly revised DPR of “Transfer of Rajasthan Share of Yamuna Water from Tajewala (Hathnikund) Head works To Churu And Jhunjhunu Districts of Rajasthan By Underground Conveyance System and Its Utilization” was submitted in January, 2021 to CWC for appraisal.

Governemnt of Haryana during October, 2020 and subsequently in October, 2021 has conveyed observations on the proposal and suggested following two alternatives for the State of Rajasthan, viz., (i) Construct a barrage at Mawi and lay its conveyance system for 1,917 cusecs for its Churu and Jhunjhunu districts and continue to receive balance share from Okhla; (ii) Lay a pipeline directly from Okhla for carrying its entire share of water to its areas. Governemnt of Haryana further conveyed that construction of Mawi barrage and carrying water in open channel from Mawi to Rajasthan border will be cheaper than the proposal to construct underground pipeline from Hathnikund (Tajewala Head-works) barrage. Moreover, construction of barrage at Mawi can be integrated with the proposed Yamuna Rajasthan Link.

However, Rajasthan has not agreed to the proposal of construction of Barrage on Yamuna at Mawi (Panipat) or for taking 1,917 cusecs water from Okhla for its Churu and Jhunjhunu Districts.

Chairman, UYRB held a meeting in March 2022 with Haryana and Rajasthan for building consensus on the issue and a Technical Committee was formed to examine the availability of water at Tajewala & Okhla head and feasibility of carrying the share of Rajasthan from various points (Hathnikund, Mawi & Okhla) under the chairmanship of Member Secretary, UYRB with members from the State of Haryana, Rajasthan, Uttar Pradesh & CWC. 1st meeting of the Technical Committee has been held in May 2022.
